



THE TAMIL NADU LEGISLATIVE ASSEMBLY

FIFTH ASSEMBLY - FOURTEENTH SESSION

(22nd October to 12th November 1975)

RESUME

**GOVERNMENT OF TAMIL NADU
1974**

**Legislative Assembly Department
Fort. St. George, Madras-9**

TAMIL NADU LEGISLATIVE ASSEMBLY
FIFTH ASSEMBLY - FOURTEENTH SESSION
 - - - -

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
 ASSEMBLY DURING THE PERIOD FROM 22ND OCTOBER TO 12TH
 NOVEMBER 1975.**

The Fourteenth Session of the Fifth Tamil Nadu Legislative Assembly which commenced on the 22nd October 1975 adjourned sine die on the 12th November 1975.

I. PROROGATION

The Fourteenth Session of the Fifth Tamil Nadu Legislative Assembly as prorogued with effect from the 19th November 1975.

II. SITTINGS OF THE ASSEMBLY

The Legislative Assembly met for 17 days and in terms of hours it sat for about 74 hours and 30 minutes.

III. CONDOLENCE RESOLUTIONS

1. On the 22nd October 1975, Hon. Dr. V. R. Neduchezhian, Minister for Education and Tourism, moved the following resolutions:

- (1) "This House expresses its deep sense of sorrow at the demise on 3.8.1975 of Hon. Thiru N. V. Natarajan, who was a Minister in the Tamil Nadu Cabinet from 1969 till his death and who was a Member of the Tamil Nadu Legislative Council for two successive terms from 1964. He was well known for his simplicity, pleasant disposition and firm adherence to his principles."

This House conveys its deep sympathy and condolence to the members of his bereaved family."

- (2) "This House expresses its deep sense of sorrow at the sudden demise on 2.10.1975 of Thiru K. Kamaraj who was a former Chief Minister of Tamil Nadu for a period of nine years and who as an ardent follower of Gandhiji, was one of the great and acclaimed leaders of the Country. He was a beacon light of democracy in India and a guide to the advancement of Tamil Nadu. He was a symbol of sacrifice who earned an everlasting place in the hearts of the people of Tamil Nadu.

This House conveys its deep sympathy and condolence to the members of his bereaved family."

The above two resolutions were passed nem con and the House adjourned on that day as a mark of respect to the deceased.

II. On the 23rd October 1975, the Hon. Speaker read the following Condolence Resolution:

“This House expresses its deep sorrow on the demise of Thiru R.P.Ramakrishna Raju on 17.5.1975, a former member of the Assembly from 1937-39 and the former President of the Legislative Council from 1946-52, and conveys its profound sympathy and condolence to the members of the bereaved family.”

This above resolution was passed nem con and the members stood in silence for a minute as a mark of respect to the deceased.

IV. OBITUARY REFERENCE

Obituary references were made in the Assembly on the demise of the following persons and the members stood in silence for a minute as a mark of respect to the deceased.

<i>Name of person</i>	<i>Date of demise</i>	<i>Date on which reference made</i>
(1)	(2)	(3)
1. Thiru O.Sreenivasa Reddiar, Ex.M.L.A. (1962-67)	10.5.1975	23.10.1975
2. Thiru O.Venkatasubba Reddy, Ex.M.L.A (1952-1967)	25.9.1975	Do
3. Thiru M.P.Periasamy, Ex.M.L.A, (1937-1939 and 1946-1962)	10.10.1975	Do
4. Thiru Ayyanar, Ex.M.L.A, (1952- 1957)	13.10.1975	Do
5. Thiru P.Venkatachala Thevar, Ex.M.L.A, (1967-1971)	16.10.1975	Do
6. Thiru M.Ramachandra Reddiar, Ex.M.L.A (1957-62)	18.10.1975	Do
7. Thiru K.Thirupathy, Ex.M.L.A (1962-67)	25.10.1975	Do

V.QUESTIONS

Three hundred and thirty-five Starred Questions and four Short Notice Questions were answers on the floor of the house. Answers to fifty-five unstarred question were placed on the Table of the House.

VI.PANEL OF CHAIRMEN

ON the 24th October 1975, Hon Speaker announced the following Panel of Chairmen for the Fourteenth Session of the Fifth Assembly:-

1. Thiru V.M.Abdul Jabbar
2. Thiru M.V.Narayanaswamy
3. Thiru A.R.Subbiah
4. Thiru Munu Adhi
5. Thiru J.James
6. Thiru A.Subramaniam

VII.STATEMENTS MADE BY HON. MINISTERS

1. On the 5th November 1975, Hon.Thiru M.Kannappan, Minister for Religious Endowments made a statement correcting the answer given to a supplementary question put by Thiru R.Ponnappa Nadar to Question No.19 answered on the floor of the House on 21.2.1975.
2. On the 11th November 1975, Hon.Thiru N.Rajangam, Minister for Harijan Welfare made a statement regarding the names of members of the Committee constituted by the Government to look after the welfare of the repatriates from Sri Lanka Burma, etc.,
3. . On 11th November 1975, Hon.Thiru K.Rajaram, Minister for Labour and Transport made a statement under rule 82 of the Assembly Rules in regard top the accident caused to a bus of the Pallavan Transport Corporation near the Central Railway Station.

VIII ADJOURNMENT MOTIONS

The following notice of motion for adjournment of the business of the House were brought before the House and the Hon. Speaker ruled them out of order after hearing both the members and Hon. Ministers concerned.

<i>Serial Number and Date</i> (1)	<i>Name of members</i> (2)	<i>Subject</i> (3)
1. 23 rd October 1975.	Thiruvallargal K.T.K.Thangamani and A.Subramaniam	To discuss about the failure to settle the Bonus issue concerning Textiles and other Industrial Workers in the State.
2. 23 rd October 1975	Thiru K.Kandasamy	To discuss about the recent Bonus Ordinance issued by the Central Government.
3. 25 th October 1975	Thiruvallargal K.T.K.Thangamani and A.R.Marimuthu	To discuss about the serious situation arising out of lay off in the Sugar Mills in the State.
4. 28 th October 1975	Thiruvallargal K.T.K.Thangamani, A.R.Marimuthu, J.James and Dr.H.V.Hande.	To discuss about the death of 19 women in a stampede in Sowrashttra High School campus, Madurai.
5. 31 st October 1975	Thiru K.T.K.Thangamani	To discuss about the death of a nurse in the Madras eye hospital immediately after putting an injection.
6. 31 st October 1975	Thiru K.T.K.Thangamani, Thirumathi T.N.Anandhanayaki and Dr.H.V.Hande	To discuss about the collapse of road bridge in Chetput on 29 th October 1975
7. 5 th November 1975	Thiruvallargal K.T.K.Thangamani A.Subramaniam and J.James	To discuss about the missing of 7 fishermen who sailed in a mechanised fishing boat from Tuticorin coast on 26 th October 1975.
8. 6 th November 1975	Thiru R.Ponnappa Nadar	To discuss about the alleged insult committed against an advocate of Kuzhithurai Bar on 29 th October 1975 by the Inspector of Police, Kuzhithurai

<i>Serial Number and Date</i> (1)	<i>Name of members</i> (2)	<i>Subject</i> (3)
9.6th November 1975	Thiru J.James	To discuss about the lock out in the Madras Rubber Factory since 25 th October 1975.
10.11th November 1975	Thiru K.T.K.Thangamani	To discuss about the kidnapping of school boys and girls in various centres in Madurai Ramanathapuram and Tirunelveli by dubious persons for human sacrifice.
11.11th November 1975	Thiruvalargal K.T.K.Thangamani and A.R.Marimuthu	To discuss about the serious situation arising out of the lock out in "Sakthi Textiles" at Pollachi
12. 11th November 1975	Thiru K.T.K.Thangamani	To discuss about the serious situation arising out of the lay off and the retrenchment of workers numbering thousand in the Sakthi Sugar Factory at Appakudal.
13.12th November 1975	Thiru J.James	To discuss about the closure of cashewnut factories in Kanyakumari district.
14.12th November 1975	Thiru M.Surrendran	To discuss about the strike in Mettur Spinning Mill consequent on the dismissal of seven workers of the Mill.
15. 12th November 1975	Thiruvalargal Dr.H.V.Hande K.T.K.Thangamani and A.R.Marimuthu	To discuss about the serious situation arising out of police excesses in Sri Leka Hotel in Anna Salai on 10 th November 1975.
16. 12th November 1975	Thiru G.R.Edmund Thirumathi T.N.Anandhanayaki Thiruvalargal K.T.K.Thangamani and B.Venkatasamy	To discuss about the P.T.C.Bus accident on 1th November 1975 at the Central Railway Station.

IX. STATEMENT UNDER RULE 41 OF THE ASSEMBLY RULES

Eight Statements were made on the floor of the House by the Hon. Ministers under rule 41 of the Assembly Rules on the following matters of urgent public importance.

<i>Serial number and Date</i>	<i>Name of Member who called the attention of the Minister</i>	<i>Minister who made the Statement</i>	<i>Subject</i>
(1)	(2)	(3)	(4)
1. 29 th October 1975	Thiru K.T.K.Thangamani	Hon.Thiru S.Madhavan, Minister for Revenue	The new policy for procurement of paddy announced by the Government making a distinction between Thanjavur and other districts.
2. 31 st October 1975	Thiru J.James	Hon.Thiru K.Anbazhagan, Minister for Health	The outbreak of Cholera in Kanyakumari district in September 1975
3. Do	Thiru N.Dennis	Hon.Thiru P.U.Shanmugam, Minister for Public Works.	The inadequate supply of water in Karungal distributory particularly at the newly extended 'kal' up to Ananvilai in Devikode Branch.
4. 4 th November 1975	Thiru N.Dennis	Hon.Thirun P..U.Shanmugam, Minister for Public Works	The sea crosion during June 1975 at Enayam, Puthenthurai, Ramanthurai etc., in Kanyakumari district.
5. 6 th November 1975	Dr.H.V.Hande Thiruvalargal K.T.K.Thangamani and J.James	Hon.Thiru K.Rajaram, Minister for Labour and Transport	The death of three persons when a Pallavan Transport Corporation bus drove into a hut at West Anna Nagar on 25 th October 1975
6. 7 th November 1975	Thiru Kuzha Chelliah	Hon.Thiru St.PA.Aditanar, Minister for Agriculture	The new disease 'Pugayan' which has affected the paddy crops in the State particularly in Thanjavur district.

<i>Serial number and Date</i>	<i>Name of Member who called the attention of the Minister</i>	<i>Minister who made the Statement</i>	<i>Subject</i>
(1)	(2)	(3)	(4)
7. 7 th November 1975	Thiruvallargal N.K.Palanisamy and N.Dennis	Hon.Thiru K.Anbazhagan, Minister for Public Health	The prevalence of a peculiar eye disease in the City of Madras and the need to provide immediate medical facilities.
8.11 th November 1975	Thiru V.Krishnamoorthy	Hon.Thiru K.Rajaram, Minister for Labour and Transport.	The closure of Parry's Confectionery at Nellikuppam for the past several months by the management and loss of work for 1,500 workers.

X. MOTION DISAPPROVING THE POLICY OF THE MINISTRY

On 23rd October 1975, Hon.Speaker read the following motion given notice of by Thiruvallargal A.R.Marimuthu and K.T.K.Thangamani, and requested the members who were in favour of leave being granted to rise in their place:

“That this House disapprove the policy of the Tamil Nadu Ministry for its failure to effectively implement the 20 point programme announced by the Central Government after the proclamation of Emergency by the President of India”.

As more than 24 members stood in favour of the motion. Hon.Speaker declared that leave had been granted. The discussion on the motion took place on 28th, 29th and 30th October, 1975. Twenty three members took part in the discussion. Thiru A.R.Marimuthu replied to the debate and the motion was negatived.

XI.FINANCIAL BUSINESS

1. The First Supplementary Statement of Expenditure for the year 1975-76 was presented to the Assembly by Hon.Dr.M.Karunanidhi, Chief Minister on 25th October, 1975 and it was discussed and voted in full on 4th November, 1975.

The Appropriation Bill relating to the First Supplementary Statement of Expenditure was introduced on 4th November, 1975 and was considered and passed on 5th November, 1975.

2. The Demands for Grants for Excess Expenditure in the year 1969-70 was presented to the Assembly on 25th October 1975 and the House voted the demands in full on the 4th November, 1975.

The Appropriation Bill relating to Demands for Grants for Excess Expenditure in the year 1969-70 was introduced on 4th November 1975 and it was considered and passed on 5th November, 1975.

XII. LEGISLATIVE BUSINESS

(a) Official

The following Bills were introduced considered and passed on the dates bnoted against each:

<i>Serial No.</i>	<i>Name of Bills</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
*1.	The Tamil Nadu Contingency Fund (Second Amendment) Bill, 1975 (L.A. Bill No. 22 of 1975)	23 rd October 1975	23 rd October 1975
*2.	The Tamil Nadu Restriction of Habitual Offenders (Amendment) Bill, 1975 (L.A. Bill No. 23 of 1975)	Do	Do
*3.	The Tamil Nadu Town Nuisance (Amendment) Bill, 1975 (L.A. Bill No. 24 of 1975)	Do	Do
*4.	The Tamil Nadu Homoeopathy System of Medicine and Practitioners of Homoeopathy (Amendment) Bill, 1975 (L.A. Bill No. 25 of 1975)	Do	Do
*5.	The Tamil Nadu Relief Undertakings (Special Provisions) (Amendment) Bill, 1975 (L.A. Bill No. 26 of 1975)	Do	Do
*6.	The Motor Transport Workers (Tamil Nadu Amendment) Bill, 1975 (L.A. Bill No. 27 of 1975)	Do	Do
*7.	The Tamil Nadu Indebted Persons (Temporary Relief) Bill, 1975 (L.A. Bill No. 28 of 1975)	Do	24 th October 1975
8.	The Tamil Nadu Public Premises (Eviction of Unauthorised Occupants) Bill, 1975 (L.A. Bill No. 29 of 1975)	24 th October 1975	27 th October 1975

<i>Serial No.</i>	<i>Name of Bills</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
9.	The Indian Stamp (Tamil Nadu Third Amendment) and Tamil Nadu Court Fees and Suits Valuation (Amendment) Bill, 1975 (L.A.Bill No.30 of 1975)	24 th October 1975	27 th October 1975
10.	The Tamil Nadu Payment of Salaries (Amendment) Bill, 1975 (L.A.Bill No.31 of 1975)	Do	Do
11.	The Tamil Nadu Inam Estates Leascholds and Minor Inams (Abolition and conversion into Ryotwari) Amendment Bill, 1975 (L.A.Bill No.32 of 1975)	Do	Do
*12.	The Tamil Nadu Educational Institutions (Temporary Control of Property) Amendment and validation Bill, 1975 (L.A.Bill No.33 of 1975).	Do	24 th October 1975
*13.	The Indian Stamp (Tamil Nadu Second Amendment Bill,1975 (L.A.Bill No.34 of 1975).	Do	Do
*14.	The Holdings (Stay of Execution Proceedings) (Tamil Nadu Amendment) Bill, 1975 (L.A.Bill No.35 of 1975).	Do	Do
*15.	The Tamil Nadu General Sales Tax (Second Amendment) Bill 1975 (L.A.Bill No.36 of 1975).	Do	Do
16.	The Tamil Nadu Additional Sales Tax and Sales Tax (Surcharges) Amendment Bill, 1975 (L.A. Bill No.37 of 1975).	Do.	Do
17.	The Sakthi Pipes Ltd., (Acquisition of Undertakings) Bill, 1975 (L.A.Bill No.38 of 1975).	25 th October 1975	6 th November 1975

<i>Serial No.</i>	<i>Name of Bills</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
18.	The Southern Structurals Ltd., (Acquisition of Undertaking) Bill, 1975 (L.A.Bill No.39 of 1975).	25 th October 1975	6 th November 1975
19.	The Lasco Steel Ltd., (Acquisition of Undertaking) Bill No.1975 (L.A.Bill No.40 of 1975).	Do	Do
20.	The Textool Company Ltd., (Acquisition of Undertaking) Bill, 1975 (L.A.Bill No.41 of 1975).	Do	Do
21.	The Tamil Nadu Private Electricity Supply Undertaking (Acquisition) (Amendment) Bill, 1975 (L.A.Bill No 42 of 1975).	Do	7 th November 1975
22.	The Tamil Nadu State Wakf Board (Validation of Functions of Special Officer) Bill, 1975 (L.A.Bill No.43 of 1975).	Do	Do
*23.	The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Bill, 1975 (L.A.Bill No.44 of 1975).	Do	25 th October 1975
*24.	The Tamil Nadu District Municipal Councillors (Extension of Term of Office) Bill, 1975. (L.A.Bill No.45 of 1975).	Do	Do
*25.	The Tamil Nadu Panchayats and Panchayat Union Councils (Extension of Term of Office) Bill, 1975 (L.A.Bill No.46 of 1975).	Do	Do
*26.	The Coimbatore Municipal Council (Appointment of Special Officer) Bill, 1975 (L.A.Bill No.47 of 1975)	27 th October 1975	27 th October 1975

<i>Serial No.</i>	<i>Name of Bills</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
27.	The Tamil Nadu Handloom Textiles (Production Distribution and Sales) Bill, 1975 (L.A.Bill No.19 of 1974) as amended by the Joint Select Committee..	9 th April 1974	5 th November 1975
28.	The Tamil Nadu District Development Councils (Amendment) Bill, 1975 (L.A.Bill No.48 of 1975).	28 th October 1975	7 th November 1975
29.	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Bill 1975 (L.A.Bill No.49 of 1975).	Do	Do
30.	The Tamil Nadu General Sales Tax (Third Amendment) Bill, 1975 (L.A.Bill No.50 of 1975).	31 st October 1975	Do
31.	The Tamil Nadu Urban Land Tax (Amendment) Bill, 1975 (L.A.Bill No.51 of 1975).	Do	6 th November 1975
32.	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Bill, 1975 (L.A.Bill No.52 of 1975).	4 th November 1975	7 th November 1975
33.	The Tamil Nadu Payment of Salaries (Second Amendment) Bill, 1975 (L.A.Bill No.53 of 1975).	Do	Do
34.	The Tamil Nadu Appropriation (No.4) Bill, 1975 (L.A.Bill No.54 of 1975).	Do	5 th November 1975
35.	The Tamil Nadu Appropriation (No.3) Bill, 1975 (L.A.Bill No.55 of 1975).	Do	Do

<i>Serial No.</i>	<i>Name of Bills</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
36.	The Tamil Nadu Occupants of Kudiyiruppu (Conferment of Ownership) Second Amendment Bill,1974(L.A.Bill No.13 of 1974) as amended by the Joint Select Committee)	2 nd April 1974	5 th November 1975
37.	The Tamil Nadu Co-operative Societies (Amendment) Bill, 1974 (L.A.Bill No.60 of 1974).	23 rd December 1974	7 th November 1975

* Published under the orders of the Hon. Speaker in the Tamil Nadu Government Gazette.

PRIVATE MEMBER'S BILL

On the 31st October and 8th November 1975 further discussion on the motion moved by Thiru N.K.Palanisamy that the Tamil Nadu Agriculturists and Agricultural Labourers' Debts Adjustment Bill,1974 (L.A.Bill No.59 of 1974) be taken into consideration (party discussed on 28th February 1975) was resumed and put to vote and declared lost.

The motion moved by Thiru P.Soundarapandian that the Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Bill,1975 (L.,A.Bill No.2 of 1975) be taken into consideration was party discussed on the 8th November 1975.

XIII. GOVERNMENT RESOLUTION

On 7th November 1975, Hon.Thiru S.J.Sadiq Pasha, Minister for Industries and Electricity moved the following Resolution:-

“Whereas the major production and export of finished and semi finished leathers come from Tamil Nadu accounting for as high as 85 percent of the All India exports; and

Whereas the leather industry in Tamil Nadu Accounts for employment of large labour force drawn from weaker sections of the Society.

Now therefore, this House resolves to request the Government of India—

(1) to locate the head quarters of the proposed Leather Industries Development Corporation in Madras; and

(2) to allow the Leather Export Promotion Council to continue to function in Madras with the additional responsibility of promoting the export of finished leathers.”

The above resolution was adopted unanimously on the 10th November 1975

XIV. GOVERNMENT MOTION

On 23rd October 1975 and 6th November 1975, Hon.Dr.V.R.Nedunchezhiyan, Minister for Education and Tourism moved the following motion—

“That rule 23 of the Assembly Rules be suspended and the House do resolve to transact Government business.”

The motion was put and carried.

2., On 8th November 1975, Hon. Thiru K.Anbazzhagan, Minister for Health moved a motion for suspension of question hour for that day and it was passed unanimously.

XV. TAMIL NADU ELECTRICITY BOARD ANNUAL FINANCIAL STATEMENT FOR 1975-76

The discussion on the Annual Financial Statement for 1975-76 and Supplementary Financial Statement for 1974-75 of the Tamil Nadu Electricity Board was initiated by Hon.Thiru S.J.Sadiq Pasha, Minister for Industries and Electricity on 10th November 1975 and twenty-nine members took part in the discussion. The discussion took place for three days on 10th, 11th and 12th November 1975. The Hon.Minister for Industries and Electricity replied to the Debate on the 12th November 1975.

XVI. PRIVILEGE MATTER

On 31st October 1975, Thirumathi Sathyavanimuthu raised a matter of privilege against the Hon.Chief Minister for his statement in regard to the concessions granted to the Harijan converts to Christianity contained in his speech on the First Supplementary Statement of Expenditure for 1975-76 on 25th October 1975. Hon. the Deputy Speaker ruled that there was no prima facie case of breach of privilege after hearing the member and Hon.Chief Minister.

XVII. ELECTION TO THE SENATE OF THE MADURAI UNIVERSITY

On 31st October, 1975, Hon.Speaker announced to the House that Thiruvargal K.P.Gopal, R.Ramalingam, Kuppal K.S.Ramakrishnan and M.S.K.Sathiyendran were duly elected to the Senate of Madurai University with reference to the announcement made by him on 23rd October 1975.

XVIII. PRESENTATION OF REPORTS OF THE COMMITTEES

The following reports were presented to the House on the dates noted against each:-

- | | |
|--|--------------------------------|
| 1. Report of the Joint Select Committee on the Tamil Nadu Handloom Textile (Production, Distribution and Sales)Bill,1974 (L.A.Bill No.19 of 1974) | 25 th October 1975 |
| 2. Report of the Joint Select Committee on the Tamil Nadu Occupants of Kudiyiruppu (Conferment of Ownership)Second Amendment Bill No.1974 (L.A.Bill No.13 of 1974) | 29 th October 1975 |
| 3. The Ninth Report of the Committee on Government Assurances. | 8 th November 1975 |
| 4. The Eight Report of the Committee on Delegated Legislation | 10 th November 1975 |
| 5. Report of the Committee on Public Accounts on the Excesses over voted Grants and Charges Appropriation for the year 1971-72 | 12 th November 1975 |

XIX. RETURN OF ASSETS

The details of Return of Assets of Hon.Ministers and Members placed on the table of the House on 12th November 1975 are as follows:-

As on 31 st March 1971	3 members
As on 31 st March 1972	3 members.
As on 31 st March 1973	6 members
As on 31 st March 1974	16 members
As on 31 st March 1975	49 members
	(Including Hon. Speaker and Ministers)

XX. PAPERS PLACED ON THE TABLE OF THE HOUSE

Three hundred and sixty eight papers were placed on the Table of the House, the details of which are given below:-

A.Statutory Rules and Order	227
B. Reports Notifications and other papers	141

	368

M.SHANMUGASUBRAMANIAM
Secretary